

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016**

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Rohit Venkat

Counsel for the Respondent(s)

:

Mr. G. Umapathy
Mr. Aditya Singh for R.2

Mr. K. S. Dhingra
Mr. Prashant Mathur for R.5

ORDER

As agreed by learned counsel for the parties, list the matter on

06.04.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh